CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

Original Application No.180/00357/2019

Tuesday, this the 19th day of November, 2019

CORAM:

HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER

Rakhohari Tudu, aged 36 years S/o.Late Kinu Tudu Track Maintainer, O/o SSE, P.Way/Chalakudy Residing at Railway Quarter No.7B Ollur Railway Station, P.O Ollur Thrissur Dist, Kerala, Pin 680 306

...Applicant

...Respondents

(By Advocate – Mrs. Shameena Salahudheen)

versus

- 1. Union of India rep. By General Manager Southern Railway, Park Town Chennai – 600 003
- 2. The Chief Personnel Officer Southern Railway, Chennai 600 003
- 3. The Senior Divisional Personnel Officer Southern Railway,
 Trivandrum Division, Trivandrum 14
- 4. The Senior Section Engineer, Permanent Way Southern Railway Chalakudy 680 307
- The Chief Personal Officer
 East Central Railway
 Hajipur, Distt. Vaishali (Bihar) Pin-844101
- 6. The Senior Divisional Personal Officer
 East Central Railway
 Dhanbad Division, Jharkand 844 101

(By Advocates - Mr. Millu Dandapani for R 1 to 4)

This application having been heard on 19th November 2019, the Tribunal on the same delivered the following :

ORDER (ORAL)

Per: Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

The grievance of the applicant is that despite his name being forwarded and accepted by the Dhanbad Division, he is not being relieved from Trivandrum Division citing large number of vacancies of Track Maintainers in Trivandrum Division.

2. Smt.Shameena Salahudheen, learned counsel for the applicant pointed out that recently 172 Track Maintainers were recruited through RRB and had joined in Trivandrum Division. This fact is not disputed by the learned Standing Counsel for the Railways. Further, it is seen that the applicant is at serial no.30 in the priority list of personnel who are waiting for Inter Railway Transfer. The Standing Counsel for the Railways submitted that it will take time to organise the new personnel who are coming through RRB with necessary instructions and assignment of duties and some more time is required to relieve the applicant from his present charge.

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3. After considering all the facts, we direct that the applicant may be relieved from his present charge latest by end of December 2019, to take up his new assingment at Dhanbad Division. The Original Application is disposed of as above. No costs.

(ASHISH KALIA) JUDICIAL MEMBER (E.K.BHARAT BHUSHAN) ADMINISTRATIVE MEMBER

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List of Annexures

Annexure A1 - A true copy of the communication E/Engg/IRORT/IDORT/2017 dated 4.6.2018 NOC issued by 6th respondent.

Annexure A2 - A true copy of the application for Inter Railway Transfer submitted by the applicant on 24.11.2016

Annexure A3 - A true copy of seniority list of staff under SSE/Pway/CKI on 13.11.2018.

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